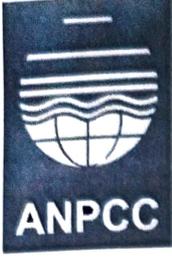


1/75774/2024



No. 7-47/PCC/NGT/Misc/2 023/ 929
अंडमान तथा निकोबार प्रशासन
ANDAMAN & NICOBAR ADMINISTRATION
प्रदूषण नियंत्रण समिति
POLLUTION CONTROL COMMITTEE
DEPARTMENT OF SCIENCE AND TECHNOLOGY
Dolly Gunj, Port Blair-744103 Tel.: 250370
E-mail: dstpcc-andamans@nic.in

Dated: 17/01/2024

To,

The Consultant (Judicial),
NGT(PB), Faridkot House, Copernicus Marg,
New Delhi - 110 001.

Sub: Report in compliance of Hon'ble NGT O.A. 164/2018 dated 02.11.2023reg;

Sir,

I am here to invite your kind attention to notice served on 13.12.2023 regarding the Hon'ble NGT order dated 02.11.2023 w.r.t.O.A.164/2018 11202 in the matter Ashwani Kumar Dubey Applicant(s) Versus Union of India & Ors Respondent(s) and to inform that as per the records of Andaman & Nicobar Pollution Control Committee there are no thermal power plants operating in Andaman & Nicobar Islands. Hence, the directions issued in the aforementioned order will be documented for future compliance.

Yours faithfully,

Member Secretary ANPCC

Copy to:

1. PS to Secretary(S&T) for kind information of Secretary(S&T), Andaman & Nicobar Administration.

Signed by Abhishek Bhukal

Date: 17-01-2024 12:16:20

Reason: Approved ANPCC